

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANI LAL MANDAL): (a) The number of complaints received during the last 9 months are as below:

| | |
|--------------------|------|
| Autoriksha Drivers | 3296 |
| Taxi Drivers | 782 |

Mini Bus Drivers and Conductors 48

(b) The details of the nature of accidents during the last 9 months are as below:

| | |
|------------|-----|
| Fatal | 43 |
| Injury | 341 |
| Non-Injury | 16 |

(c) The following steps have been taken to prevent accidents:—

(i) Traffic Police is making surprise checks for over-speeding and negligent driving and prosecuting the offenders.

(ii) The number of Mobile Courts have been increased from 3 to 5 for conducting on the spot prosecution.

(iii) A massive road safety education drive has been launched. In the course of this drive, messages on road safety are conveyed through radio, television, cinema slides, lectures and distribution of pamphlets.

(iv) Restrictions are being imposed on certain roads for loading and un-loading and parking and making entry one way.

(v) Efforts are also being made to widen and improve roads and to construct more cycle tracks

Verghese Report on A.I.R.

3012. SHRI MADHAVRAO SCINDIA:

SHRI SURENDRA BIKRAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received the report of the Expert Com-

mittee appointed by Government to look into the question of converting AIR and Doordarshan into autonomous corporation;

(b) if so, the details of the recommendations therein; and

(c) his reaction thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) The recommendations are contained in the Report which has already been laid on the Table of the House.

(c) Government have yet to consider the report.

Plying of Private Buses on D.T.C. Routes

3013. SHRI MADHAVRAO SCINDIA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether to cope up with heavy rush of traffic on D.T.C. routes the management have allowed private owners to ply buses on all routes;

(b) if so, whether the private owners have not been allowed to ply buses on the routes where N.D.M.C. is running its own buses (routes: 40, 50, 52 and 630) on Ex-Regal to Lodi Colony, Sarojini Nagar Market, Nauroji Nagar-Kidwai Nagar and Nanakpura routes;

(c) the number of buses added by the D.T.C. and private owners with details during the last 9 months; and

(d) its impact on overall improvement in bus service?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Buses of private operators have been engaged by DTC